

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3686
ANSWERED ON:27.04.2012
REBATE TO IT CENTRE
Vijayan Shri A.K.S.

Will the Minister of FINANCE be pleased to state:

- (a) whether Government has made provisions for giving hundred per cent income tax rebate on investment in establishing information technology centre/institution etc. in certain States and if so, the details thereof;
- (b) the time since when this provision has been made and the extent of development made as a result thereof;
- (c) whether Tamil Nadu has been deprived of this facility;
- (d) if so, the reasons therefor; and
- (e) whether Government would consider the provision of rebate on investment for Tamil Nadu also?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE:(SHRI S.S, PALANIMANICKAM)

- (a) Income Tax Act 1961 does not contain any provision for giving hundred percent income tax rebate on investment in establishing information technology Centre/ institution.
- (b)to (e) In view of the above, not applicable.